

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1323  
ANSWERED ON:31.07.2001  
BAN ON SIMI  
GULAM MEHMOOD BANATWALLA

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government of Maharashtra has recommended to the Union Government to impose a legal ban on the Students Islamic Movement of India (SIMI);
- (b) if so, the details in this regard and the reasons therefor;
- (c) whether the Government are aware of the objections and resentment against the proposed action on SIMI; and
- (d) if so, the reaction of the Government thereto and decision taken in the matter?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ( I.D. SWAMI )

(a) to (d): Keeping in view the various anti-national and communal activities of the SIMI activists in the State, the Government of Maharashtra have requested Government of India to examine the issue of banning the organization. Such proposals and objections and resentment against the same are carefully examined with reference to the available evidence before any view is taken in the matter.